

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MALAYALAM VEHICLES INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 31-10-2025; List of Stakeholders as on Date: 30-12-2025; Name of IP: BALASUBRAMANIAN P; Process Number: 1; Last 5 digit of registration number: 14404

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	7798677.66	0	7798677.66	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	3	387872737.84	3	387105651.37	0	767086.47	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	4	50256353.48	4	50256353.48	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	28	1979214	28	867115	0	1112099	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	78	5603320	74	2623798	0	2979522	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	323712695	4	323704297	0	8398	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	30051901	8	25564550.16	0	4466350.84	21000	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		125	807274898.98	121	797920442.67	0	9333456.30999999 99	21000	